

- (2) "I have the honour to inform you that Shri J. Rameshwar Rao and Shri R. Surender Reddy, Members of Lok Sabha, are convicted for defying the prohibitory orders and sentenced to four days' simple imprisonment to-day."

SHRI HEM BARUA (Mangaldai): Why was there prohibitory order?

MR. SPEAKER: Prohibitory order is a prohibitory order.

SHRI HEM BARUA: Why was it imposed there.

DR. RAM SUBHAG SINGH (Buxar): Yesterday, my information is that this prohibitory order was imposed there not only yesterday but it is there for the last one year and some times it is removed and it is promulgated again according to the convenience of the Government, I had yesterday pointed out on the floor of the House that this Government uses its officers to create confusion in the elections to the Committees. There also it is their Government which is functioning and unnecessarily got two of our Members arrested and they could not cast their votes to the election to the Committees.

13.26 hrs.

ESTIMATES COMMITTEE

MINUTES

SHRI THIRUMALA RAO (Kakinada): I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to the following Reports:—

- (1) Hundred and nineteenth Report on the Ministry of Railways-Diesel Locomotive Works, Varanasi.
- (2) Hundred and twenty-first Report on the Ministry of Supply Directorate General of Supplies and Disposals (Supplies Wing).
- (3) Hundred and twenty-sixth Report on the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals)-Geological Survey of India.

COMMITTEE ON PUBLIC UNDERTAKINGS

(i) MINUTES

SHRI M. B. RANA (Broach): I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the following Reports:—

- (1) Sixty-eight Report on Bokaro Steel Limited.
- (2) Sixty-ninth Report on Air India.

(ii) STATEMENT SHOWING REPLIES TO RECOMMENDATIONS CONTAINED IN FORTY-EIGHTH REPORT

SHRI M. B. RANA: I beg to lay on the Table a Statement showing replies to recommendations included in Chapter V of the Forty-eight Report of the Committee on Public Undertakings which were not furnished by Government in time for inclusion in the Report.

MR. SPEAKER: Shri Madhu Limaye is absent. Next item.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-SECOND REPORT

SHRI SWELL (Autonomous Districts): I beg to present the Sixty-second Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

HUNDRED AND TWENTY-FIRST, HUNDRED AND TWENTY-SECOND, HUNDRED AND TWENTY-SIXTH AND HUNDRED AND TWENTY-SEVENTH REPORTS.

SHRI THIRUMALA RAO (Kakinada): I beg to present the following Reports of the Estimates Committee:—

- (1) Hundred and twenty-first Report on the Ministry of Supply-Directorate General of Supplies and Disposals (Supplies Wing).